NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 11/252 (3)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017

Name of the Company:

Ajit Mansharamani & Ors.

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CHETAN PATEL . PCS

Pennones Clotharel

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ORDER

Learned PCS Mr. Chetan Patel present for Appellants. None present for Respondent.

Affidavit of service of notice on Registrar of Companies filed.

At request of Learned Counsel for Appellant for filing of Gazette notification regarding the struck of the company from the register.

List the matter on 25.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of May, 2017.